

FORM B		
Public Announcement		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKE HOLDERS OF SASA MUSA SUGAR WORKS PVT. LTD.		
Sl. No.	PARTICULARS	PARTICULARS
1.	Name of corporate debtor	SASA MUSA SUGAR WORKS PVT. LTD.
2.	Date of incorporation of corporate debtor	21/03/1933
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15432WB1933PTC007599
5.	Address of the registered office and principal office (if any) of corporate debtor	Mercantile Building, 9/12 Lalbazar Street, Kolkata - 700001
6.	Date of closure of Insolvency Resolution Process	20.02.2025
7.	Liquidation commencement date of corporate debtor	20.02.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Manish Jain, IBBI Registration No: IBBI/IPA-001/IP-P00582/2017-2018/11023
9.	Address and e-mail of the liquidator, as registered with the Board	Manish Mahavir & Co., Chartered Accountants, Room No. 303, 3rd Floor, 2B, Grant Lane, Bajrang Bhawan, Near Lal Bazar Bata Shop, Kolkata, West Bengal, 700012 Email Id: ipcamanishjain@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Manish Mahavir & Co., Chartered Accountants, Room No. 402, 4th Floor, 2B, Grant Lane, Bajrang Bhawan, Near Lal Bazar Bata Shop, Kolkata, West Bengal, 700012 Email Id: ipcamanishjain@gmail.com & ibc@sasamusasugar.com Mobile No.: 9830248684 / 8582806221
11.	Last date for submission of claims	22.03.2025

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of SASA MUSA SUGAR WORKS PVT. LTD. on 20.02.2025, liquidation under section 33 of the Code].

The stakeholders of SASA MUSA SUGAR WORKS PVT. LTD. are hereby called upon to submit their claims with proof on or before 22.03.2025 (thirty days from the liquidation commencement date], to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 22.02.2025
Place : Kolkata

Manish Jain
IP Regn. No.: IBBI/IPA-001/IP-P00582/2017-2018/11023

